

notification S.O. No. 947 (E), dated the 14th December, 1993.

[Placed in Library. See No. LT—7805/95]

Report of the Law Commission of India

THE MINISTER OF STATE IN THE MINISTRY OF LAW JUSTICE AND COMPANY AFFAIRS (SHRI H. R. BHARDWAJ): Madam, I lay on the Table a copy (in English and Hindi) of the One Hundred and Fifty-second Report of the Law Commission of India on Custodial Crimes.

[Placed in Library. See No. LT—7802/95]

(I) Report and accounts (1993-94) of the Electronic Service and Training Centre, Nainital.

(II) Report and accounts 1993-94 of the National Federation of Industrial cooperative Ltd, New Delhi.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers—

(i) (a) Annual Report and Accounts of the Electronics Service and Training Centre, Nainital, for the year 1993-94, together with the Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT—6854/95]

(ii) (a) Annual Report of the National Federation of Industrial Cooperatives Limited, New Delhi, for the year 1993-94.

(b) Annual Accounts of the National Federation of Industrial Cooperatives Limited, New Delhi, for

the year 1993-94, and the Auditors' Report thereon.

(c) Review by Government on the working of the above Federation.

[Placed in Library. See No. LT—7665/95]

Notifications of the Ministry of Personnel Public Grievances and Pensions

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): Madam, I lay on the Table, under sub-section (2) of section 3 of the All India Services Act, 1951, a copy each (in English and Hindi) of the following Notifications of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training):—

(1) GSR No. 593(E), dated the 3rd December, 1994, publishing the Indian Forest Service (Pay) Third Amendment Rules, 1994.

(2) GSR No. 887(E), dated the 29th December, 1994; publishing the Indian Police Service (Fixation of Cadre Strength) Ninth Amendment Regulations, 1994.

(3) GSR No. 888(E), dated the 29th December, 1994, publishing the Indian Police Service (Pay) Ninth Amendment Rules, 1994.

(4) GSR No. 361(E), dated the 25th April, 1995, constituting the Joint Cadre Authority for the Indian Administrative Service, Indian Police Service and Indian Forest Service Joint Cadre of Arunachal Pradesh —Goa —Mizoram —Union Territories.

[Placed in Library. See No. LT—7806/95]

Accounts 1992-93 of the All India Institute of Medical Science, New Delhi

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Annual Accounts of the All India Institute of Medical Sciences, New Delhi, for the year 1992-93, under section 18 of the All India Institute of Medical Sciences Act, 1956.

(ii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT—7809/95]

Notification of the Ministry of Rural Areas and Employment

ग्रामीण क्षेत्र और रोजगार मंत्रालय में राज्य मंत्री (श्री उत्तम भाई पटेल) : महोदया मैं कृषि उपज (श्रेणीकरण और चिन्हांकन) अधिनियम, 1937 की धारा 3 की उपधारा (2) के अधीन ग्रामीण क्षेत्र और रोजगार मंत्रालय (ग्रामीण विकास

(1) Statement No. XXXII —

(2) Statement No. XXXV —

(3) Statement No. XXXIV —

(4) Statement No. XXXX —

(5) Statement No. XXIV —

(6) Statement No. XXXV —

(7) Statement No. XXVIII —

(8) Statement No. XXX —

(9) Statement No. XXV —

(10) Statement No. XXIII —

विभाग) की निम्नलिखित अधिसूचनाओं की एक-एक प्रति विलम्ब विवरण सहित सभा पटल पर रखता हूँ :—

(1) सोयाबीन श्रेणीकरण और चिन्हांकन नियम, 1993 के प्रकाशित करने वाली सा.का.नि. सं 162, दिनांक 2 अप्रैल, 1994

(2) अखरोट श्रेणीकरण और चिन्हांकन (संशोधन) नियम, 1993 को प्रकाशित करने वाली सा.का.नि. सं 163, दिनांक 2 अप्रैल, 1994

[Placed in Library. See No. LT—7112/95]

Statements showing action taken by Govt on the various assurances, promises and undertaking

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MATANG SINH): Madam, I lay on the Table the following statements (in English and Hindi) showing the action taken by Government on the various assurances, promises and undertakings given during the Sessions shown against each:—

Hundred and Forty Fifth Session, 1988

Hundred and Forty Sixth Session, 1988

Hundred and Forty Eighth Session, 1988

Hundred and Forty Ninth Session, 1989

Hundred and Fiftieth Session, 1989

Hundred and Fifty First Session, 1989

Hundred and Fifty Fourth Session, 1990

Hundred and Fifty Fifth Session, 1990

Hundred and Fifty Ninth Session, 1991

Hundred and Sixtieth Session, 1991